

07/00

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

FORM NO.4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDERSHEET

Original Application : 203/03

Mise Petition No. :

Contempt Petition No. :

Review Application No. :

Applicants:- Gopal Deba

Respondents:- U. V. I. Form

Advocate for the Applicants:- Mr. S. Ali

Advocate for the Respondents:- Case

Notes of the Registry	Date	Order of the Tribunal
This application is in form but not in the hand of the Registry Filed / on for Rs. 5 * Vide IPO/1 96/59658 * Dated 27.8.03	29.8.2003	Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman, The Hon'ble Mr. K.V. Prahaladan Administrative Member. Heard Mr. S. Ali, learned counsel for the applicant. Issue notice to show cause as to why the application shall not be admitted.
Steps taken without envelope.	27/8/03	Also issue notice to show cause as to why the order dated 22.8.2003 repatriating the applicant with effect from 1.9.2003 shall not be suspended. Returnable by four weeks.
Pl. obtain Synopsis from the record tomorrow itself.	27/8/03	In the meantime, the order of repatriation dated 22.8.2003 shall remain suspended till the returnable date.
Notice prepared & sent to D/S for informing the respondent No 1 to 3 by Regd. A/c. D/No. B/9/50 dated 27/8/03 27/8/03		List on 22.10.2003 for admission.

K. V. Prahaladan
Member

Vice-Chairman

7.10.2003 Present : The Hon'ble Mr ~~Shankar~~ K.V.
Prahladan, Admin. Member.

In view of the order passed in
M.P.107/2003 this application is
accordingly disposed of on withdrawal
with liberty to the applicant to approach
the Tribunal again if so advised.

22.10.2003
Copy of the order
was sent to the
Defence for laying
the same to the Record
No. 2. by Post.

✓

KV Prahladan
Member

pg

28 AUG

Subash Deka

'IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
AT GUWAHATI.

O. A No. 203 2003

An Application under Section 19 of the Central
Administrative Tribunal Act, 1985.

BETWEEN

Shri Gopal DekaApplicant

VERSUS

The Union of India and others.Respondents

1. PARTICULARS OF THE APPLICANT:-

Shri Gopal Deka

S/O Late Lankeswar Deka Lankeswar Deka Ex.

Resident of Hengrabari,

Dispur, Guwahati-36

District-Kamrup, Assam.

2. PARTICULARS OF THE RESPONDENTS:-

1. Union of India,

Represented by the Registrar General of
Census, India,

2/A Mansingh Road,
New Delhi-110011.

Gopal Deka
Filed by the Applicant
through me.
This application
was filed on
28-8-03

2. Director of Census Operation,
Assam, Guwahati -7

3. Deputy Director of Census Operation,
Assam, Guwahati.

3. PARTICULARS OF THE ORDER AGAINST WHICH THIS
APPEAL IS MADE:-

Order dated Guwahati the 22 nd August 2003 issued by the Director of Census Operation, Assam, Guwahati, communicated vide Memo No- DCO (E) 50/99/Pt.II/6079-87 dated 22/8/2003 issued to Shri Gopal Deka, the Applicant.

4. JURISDICTION:-

The applicant declares that the subject matter is within the jurisdiction of the Central Administrative Tribunal.

5. LIMITATION:-

The applicant further declares that the application is within the limitation period as prescribed under Section 21 of the Central Administrative Act, 1985.

6. FACTS OF THE CASE:-

6.1 That the Applicant is an Indian citizen and a permanent resident of Guwahati in the District of Kamrup, Assam, and as such he is entitled to all the rights and privileges guaranteed under the Constitution of India and various other laws framed there under.

6.2 That your applicant was Assistant Manager in the office of the Assam State Co-Operative Marketing and Consumers Federation Ltd,Guwahati.

Gopal Deka

6.3 In response to the advertisement issued by the Director of Census Operation, Assam, he Submitted application praying for appointment as UDC ,he was selected and appointed as UDC by the Director of Census Operation ,Assam vide letter dated 25/4/2001 in the pay scale of Rs.4000 to 6000 p.m. with other allowances as admissible under the rules .That certain terms and conditions were attached to his appointment letter.

Annexure-1 is the photocopy of the selection letter of his appointment letter of the applicant issued by the Assistant Director of Census Operation, Assam, Guwahati dated 25/4/2001

6.4 That thereafter the Assistant Director of Census Operation, Assam, appointed your applicant vide order dated 1/5/2001 communicated vide Memo No-DCO(E)118/2002/8155-59 as UDC in the pay scale of Rs.4000-100-6000 p.m plus other allowances as admissible as per Central Government rules initially with effect from 27/4/2001 to 28/2/2002 against the post sanctioned for 2001 Census.

Annexure-2 is the photocopy of the appointment letter of the applicant issued by the Assistant Director of Census Operation, Assam vide Memo No-DCO(E) 188/2002/8155-59 as UDC

6.5 That the Deputy Director of Census Operation ,Assam extended the period of deputation of the applicant for a further period of 3 months with effect from 1/3/2002 to 31/5/2002 or until further order or whichever is earlier in the terms and conditions as given in office order dated 1/5/2001.

Annexure-3 is the photocopy of the extension order dated 1/3/02 extented for a period of further 3 months with effect from 1/3/2002 to 31/5/2002 or until further order or whichever is earlier.

6.6 That the Deputy Director of Census Operation ,Assam vide his letter no

DCO(E) 55/99/Pt.II dated 5/1/2002 further extended the terms of deputation of the applicant for further 3 months with effect from 1/6/2002 to 31/8/2002 or until further order or whichever is earlier in the same terms and conditions.

Annexure-4 is the photocopy of the extension order applicant dated 5/1/2002 extended for a period of 3 months with effect from 1/6/2002 to 31/8/2002 or until further order.

6.7 That again vide order dated 30/8/2002 communicated vide Memo No-50/99/Pt-II/7042-48 dated 30/8/2002 by the Deputy Director of Census Operation, Assam with effect from 1/9/2002 to 31/1/2003 or until further order or whichever is earlier in the same terms and conditions as given in the office order no-DCO(E) 118/2002/8155 dated 1/5/01.

Annexure-5 is the photocopy of the extension order of the applicant dated 30/8/02 extended for a further period of 3 months from 1/9/2002 to 31/1/2003 or until further order.

6.8 That the Deputy Director of Census Operation, Assam Guwahati vide No-DCO(E) 50/99/pt-II dated 30/6/2003 extended the term of the deputation to a further period with effect from 1/7/2002 to 31/1/2004 or until further order or whichever is earlier in the same terms and conditions as given in the office order no-DCO(E) 118/2001/8155 dated 1/5/01.

Annexure-6 is the photocopy of the extention order of the applicant dated 30/6/03 extended for a futher period of 3 months from 1/7/2002 to 31/1/2004 or until further order.

6.9 That the Director of Census operation vide no DCO(E) 188/2001/9063 dated 20/11/02 have given a performance certificate to the applicant commending him to be a diligent worker and displaying his sincerity and promptness in didposal of every work assigned to him and also stated that the applicant has shown his extra inguinity in settling the Taxation matters. Further the applicant was certified that he is a most consensus worker and he has taken part in each and every social as well as welfare activities in the office . Further attributed to him that he too has

displayed loyalty and integrity to the superior.

Date
G. S. Par

Annexure-7 is the certificate given to the applicant by the Director of Census Operation vide no-DCO(E) 118/2002/9063 dated 20/11/02.

6.10 That your applicant begs to state that to his great surprise and astonishment the Deputy Director of Census Operation, Assam, Guwahati, vide his letter dated 22 August, 2003 released him from his service vide Memo No-DCO(E) 50/99/Pt.II/6079-87 in violation of the order at Annexure -6 dated 30/6/03.

Annexure-8 is the release order of the applicant dated 22/8/03 vide memo no-DCO(E) 50/99/Pt.II/6079-87.

6.11 That your applicant begs to state as per Annexure-6 dated 30/6/03 his terms of services is upto 31/1/04 and as such the release order at Annexure-8 is illegal, improper in view of the order 30/6/03 at Annexure-6.

7. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS:-

7.1 For that the impugned order at Annexure-8 is illegal, unjust and improper in view of the fact as per his service is upto 31/1/2004 and hence the impugned order is liable to be quashed.

7.2 For that the impugned order is not maintainable in law in view of the fact that the applicant's terms of deputation as UDC has been extended to 31/1/2004 vide Annexure-6.

7.3 For that the release order issued by the Deputy Director of Census Operation, dated 22/8/03 at Annexure-8 is violative of order dated 30/6/03 received by the Deputy Director of Census Operation, Assam and hence the impugned order is liable to be quashed.

7.4 For that similar vacant post are available and discontinuation of the applicant's service before completion of his term given upto 31/1/04 is illegal and improper and hence the same is liable to be set aside.

7.5 For that Annexure-7 displays the various qualities characters and other and as such his continuation in service is essential.

7.6 For that from the date of assumption of service as UDC in the office of the Director of Census Operation, Assam are commandable and nothing was found against him.

7.7 For that one Mrs. Caroline Dhar, who has been appointed on the same basis of deputation as that of the applicant is still working in the office without being released, infact her term of office has been further extended to a further date.

7.8 For that the applicant has not been asked by the parent Department to come back to his original post and as such the impugned order is liable to be set aside.

8. DETAILS OF REMEDIES EXHAUSTED:-

As the applicant is going to be released on 1/9/03, the time being short, so he could not file any representation before the authorities.

9. WHETHER ANY CASE IS PENDING BEFORE ANY COURT OR TRIBUNAL:-

No case is pending before any court or tribunal.

10. RELIEF SOUGHT FOR:-

Under the facts and circumstances narrated above the applicant prays for the following relief:-

Copy
Gopal Delta
10

1. The impugned order being violative of terms and conditions of advertisement for appointment and the terms and conditions of appointment is violative and as such the impugned order is liable to be set aside.
2. The impugned order is without issue of prior notice to the applicant and hence the same is liable to be quashed.
3. Any other relief/relief's is entitled to be granted.
4. The cost of the case may also be granted to the applicant.

11. INTERIM RELIEF SOUGHT FOR:-

That as the applicant is going to be released by the respondent with effect from 1/9/2003 from service, hence it is necessary to stay the impugned order at Annexure-8

12. PARTICULARS OF THE I.P.O:-

- i. I.P.O No.
- ii. Date of issue:-
- iii. Name of the Post Officer:-

13. ENCLOSURES:-

As per index.

VERIFICATION

I, Shri Gopal Deka, Son of Shri Lankeshor Deka, aged about 50 years, resident of Hengrabari, Dispur, Guwahati -36 do hereby solemnly declare that the statements made in paragraphs 6.1, 6.2, 7.1, 7.3, 7.5, 7.6, 7.7, 7.8, 9, 10, 10.1, 10.2, 10.3, 10.4, 12, 13 are true to my knowledge and those made in paragraphs 6.3, 6.4, 6.5, 6.6, 6.7, 6.8, 6.9, 6.10, 6.11, 11 are true to my information and the rests are my humble submissions made before this Hon'ble Court. And I sign this Verification on this the 27 th day of August, 2003 at Guwahati.

Gopal Deka

Declarant



No. DCO(E)50/99/ 8084.

भारत सरकार

GOVERNMENT OF INDIA

गृह मंत्रालय

MINISTRY OF HOME AFFAIRS/GRIHA MANTRALAYA

कार्यालय असम जनगणना निदेशक

OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM

जि. एस. रोड. उलुबारी, गुवाहाटी - 781007

G.S. ROAD, ULUBARI, GUWAHATI-781007

दिनांक गुवाहाटी

Dated Guwahati 25.04.2001.

To,

The Managing Director,
STATFED : Bhangagarh,
Guwahati.Sub.: Appointment of officials in the o/o the
Director of Census Operations, Assam, Guwahati
on deputation basis.

Sir,

I am directed to inform you that the following officials of your organisation has been selected for appointment in the o/o the Director of Census Operations, Assam, Guwahati on deputation basis against the posts shown against each as per their applications forwarded to this directorate in response to this office circular No.DCO(E)50/99/2172 dated 23.02.2000 and No. DCO(E)50/99/7769 dated 10.7.2000 as per terms and conditions given below.

S.I.	Name & Designation		Scale of Pay	
No.	(1)	(2)	(3)	(4)
1.	Shri Gopal Deka Asstt. Manager.	U.D.C.	Rs.4000/- to 6000/-	
2.	Shri Keshab Goswami, Inspector.	Computer	- do -	
3.	Shri Rupram Barua Inspector.	- do -	- do -	
4.	Shri Nripendra Nath Talukdar, - do - Acctt. Asstt.	- do -	- do -	
5.	Shri Ameo Kr. Das, Godown Asstt.	Asstt. Compiler,	Rs.3050/- to 4590/-	
6.	Smti Dipanjali Lahkar Genral Asstt.	- do -	- do -	
7.	Shri Gautam Bandopadhyay Inspector.	- do -	- do -	
8.	Shri Bhupen Das, Inspector.	- do -	- do -	
9.	Smti Cinema Medhi, General Asstt.	Proof Reader,	Rs.4500/- to 7000/-	

contd.... 2.

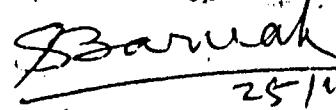
The officials shown at Sl. 2, 3 & 4 and Sl. 5 to 8 has been selected for the post of Computer & Assistant Compiler against their application for the posts of U.D.C. and L.D.C. respectively as they are analogous posts.

Terms and Conditions :

1. The incumbents are selected for appointment (on deputation basis) against the temporary posts sanctioned in connection with the 2001 Census and also against the resultant vacancies and they will be reappointed on discontinuation of the posts or at the discretion of the competent Authority whichever is earlier.
2. The pay of the incumbents will be regulated in accordance with the Ministry of Personnel's OM No. 2/13/87-Estt.I Pay-II dated 29.4.88 as amended from time to time.
3. The incumbents whose basic pay at the time of proposed deputation / during the period of deputation will exceed the maximum of the scale of pay of the post selected for, the incumbent will be reverted back to his parent department immediately.
4. This department will not bear the Pension Contribution / Leave Salary Contribution etc. The incumbent have to bear the above contributions by themselves during the period of deputation in this directorate.
5. This deptt. will not bear the CPF benefits of the incumbents which have accrued to them from the government.
6. They will have to deposit the contributions / deductions like CPF, Advance etc., if any, by themselves to their parent department / appropriate Head of Accounts as the case may be.

If the officials accept the terms and conditions as given above they may be released and asked to report to the undersigned alongwith their undertaking / L.P.C. / Service Book etc. immediately. You are requested to explain the above terms and conditions to your employees before their release.

Yours faithfully,


(DR. S. K. BARUAH)
ASSTT. DIRECTOR OF CENSUS OPERATIONS
ASSAM :::::::::: GUWAHATI.

25/4/2001

No.DCO(E)118/2001/

115/2001
DEPARTMENT OF CENSUS
THE DIRECTOR
MINISTRY OF HOME AFFAIRS
115/2001
ASSTT. DIRECTOR OF CENSUS OPERATIONS
ASSAM : 115/2001
DR. S. K. BARUAH
115/2001

O_R_D_E_R

1/5/2001.

Shri Gopal Deka in the c/o the Assam State Co-operative Marketing Consumers Federation Ltd. (Statefed), Bhangagarh, Guwahati is hereby appointed as U.D.C. by transfer on deputation basis in the c/o the Director of Census Operations, Assam, Guwahati in the scale of pay Rs. 4000-100-6000/- p.m. plus other allowances as admissible as per Central Govt. Rules initially w.e.f. 27.4.2001 to 28.2.2002 against the post sanctioned for 2001 Census.

The pay will be regulated as per Ministry of Personnel's O.M. No.2/12/87/Estt/pt.II/ dt. 29.4.88 read with DCO(E)50/99/8084 dt. 25.4.2001.

DR. S. K. BARUAH
(DR. S. K. BARUAH)
ASSTT. DIRECTOR OF CENSUS OPERATIONS
ASSAM : : : : : GUWAHATI.

Memo No.DCO(E)118/2001/ 8755-59

dt. 1/5/2001.

Copy to :-

1. The Pay & Accounts Officer (CENSUS), New Delhi-2.
2. The Managing Director, Statefed H.O., Bhangagarh, Guwahati with reference to his letter No.GA/A-266/pt.1/86-97/681 dt. 26.4.2001. He is requested to send the LPC and Service Book in respect of Shri Deka to this office immediately.
3. Service Book.
4. Accounts Branch.
5. Shri Gopal Deka, U.D.C.

DR. S. K. BARUAH
(DR. S. K. BARUAH)
ASSTT. DIRECTOR OF CENSUS OPERATIONS
ASSAM : : : : : GUWAHATI.



सर्वथा भारते

Annexure - 3

- 12 -

फोन } Director : 547396/456630 (O)
Phone } : 266326 (R)
Off. supdt. : 526954
Fax : 0361-547396

भारत सरकार

GOVERNMENT OF INDIA

गृह मंत्रालय

MINISTRY OF HOME AFFAIRS/GRIHA MANTRALAYA

कार्यालय असम जनगणना निदेशक

OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM

जि. एस. रोड. उलुबारी, गुवाहाटी - 781007

G.S. ROAD, ULUBARI, GUWAHATI - 781007

No.DCO(E)50/99/pt.I/

दिनांक गुवाहाटी

Dated Guwahati 1.3.2002.

The term of deputation of Shri Gopal Deka, UDC in the o/o of the D.C.O., Assam, Guwahati is hereby extended for a further period of 3 months w.e.f. 1.3.2002 to 31.5.2002 or until further order whichever is earlier in the same terms & conditions as given in this office order No.DCO(E)118/2001/8155-59 dt. 1.5.2001.

(N. C. SEN)
DEPUTY DIRECTOR OF CENSUS OPERATIONS
ASSAM :: :: :: GUWAHATI.

Memo No.DCO(E)50/99/pt.I/2203 - 208
Copy to :-

dt. 1/3/2002.

1. The P.A.O. (Census), New Delhi - 2.
2. D.D.C.Os.
3. The Managing Director, STATFED, Ghangargarh, Guwahati for favour of information.
4. The Office Supdt. (A & E).
5. P.F / S.B of Shri Gopal Deka, UDC.
6. Shri Gopal Deka, UDC.

(N. C. SEN) 1/3/02
DEPUTY DIRECTOR OF CENSUS OPERATIONS
ASSAM :: :: :: GUWAHATI.



June
6/02



सत्यमेव जयते

- 13 -

Annexure - 4

फोन	Director	: 547396/456630 (O)
Phone		: 266326 (R)
	Off. supdt.	: 526954
	Fax	: 0361-547396

भारत सरकार

GOVERNMENT OF INDIA

गृह मंत्रालय

MINISTRY OF HOME AFFAIRS/GRIHA MANTRALAYA

कार्यालय असम जनगणना निदेशक

OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM

जि. एस. रोड. उलुबारी, गुवाहाटी - 781007

G.S. ROAD, ULUBARI, GUWAHATI - 781007

NO. DCO (E) 50/99/pt. II/

दिनांक गुवाहाटी

Dated Guwahati

5th June/2002.

OR D E R

The term of deputation of Shri Gopal Deka, U.D.C. in the o/o the D.C.O, Assam, Guwahati is hereby extended for a further period of 3 months w.e.f. 1-6-2002 to 31-8-2002, or until further order whichever is earlier in the same terms and conditions as given in the earlier office order No.DCO(E)118/2001/8155 dt. 1.5.2001.

(N. C. SEN)
DEPUTY DIRECTOR OF CENSUS OPERATIONS
ASSAM :::: GUWAHATI.

Memo No. DCO(E) 50/99/pt. II/ 4695-780 dt. 5-6-2002.

Copy to :-

1. The Pay & Accounts Officer (Census), New Delhi - 2.
2. D.D.C.O. (D.D.O.).
3. The Managing Director, STATFED, Bhangagarh, Guwahati - for information.
4. Officer Superintendent (A. & E.).
5. P/F / Service Book of the person concerned.
6. Shri Gopal Deka, U.D.C.

(N. C. SEN)
DEPUTY DIRECTOR OF CENSUS OPERATIONS
ASSAM :::: GUWAHATI.

...

- 16 -

No.DCO(E)50/99/Pt-II/
 GOVERNMENT OF INDIA
 MINISTRY OF HOME AFFAIRS
 OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
 G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 30th Aug.,02.

ORDER

The term of deputation of Shri Gopal Deka, UDC in the O/O the DCO., Assam, Guwahati is hereby extended for a further period w.e.f. 1.9.2002 to 31.1.03 or until further order whichever is earlier in the same terms and conditions as given in the office order No. DCO(E)118/2001/8155 dated 1.5.2001.

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.

Memo No.50/99/Pt-II/2049-48

Dated 30.8.2002.

Copy to:

1. The Pay & Accounts Officer (Census),
 Ministry of Home Affairs,
 A.G.C.R & M Building, I.P. Estate,
 New Delhi - 110 002.
2. DDCO (DDO).
3. O/S (A&E)
4. P/F, S/B of the person concerned.
5. Shri Gopal Deka, UDC.
6. The Managing Director, STATEFED,
 Bhangagarh, Guwahati - for information.

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.



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Annexure - 6

फोन } Director : 547396 (O)
 Phone } 302121 (R)
 Off. supdt. : 528954
 Fax : 0361-547396

भारत सरकार

GOVERNMENT OF INDIA

गृह मंत्रालय

MINISTRY OF HOME AFFAIRS/GRIHA MINTRALAYA

कार्यालय असम जनगणना निदेश

OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM

जि. एस. रोड, उलुबारी, गुवाहाटी - 781007

G.S. ROAD, ULUBARI, GUWAHATI - 781007

NO. DCO (E) 50/99/pt.II/

दिनांक गुवाहाटी

Dated Guwahati 30-06-2003.

ORDER

The term of deputation of Shri Gopal Deka, U.D.C. to the o/o the D.C.O, Assam, Guwahati is hereby extended for further period w.e.f. 1-7-2003 to 31-1-2004 or until further order whichever is earlier in the same terms and condition as given in the office order No.DCO(E)118/2001/8155 dt.1.7.2001.

(N. C. SEN)

DEPUTY DIRECTOR OF CENSUS OPERATION
ASSAM :: GUWAHATI.

Memo No. DCO(E) 50/99/pt.II/ ८१७४ - dt. 30-06-2003

Copy to :-

1. The Pay & Accounts Officer (Census), New Delhi - 2.
2. D.D.C.O. (D. D. O.).
3. Office Superintendent (A. & E.).
4. Personal file/Service Book of the person concerned.
5. Shri Gopal Deka, U.D.C.

N. C. SEN

(N. C. SEN)
DEPUTY DIRECTOR OF CENSUS OPERATION
ASSAM :: GUWAHATI.



SHRI P. HAZARIKA, IAS
DIRECTOR



भारत सरकार

गृह मंत्रालय

निदेशक, जनगणना कार्य, असम

गुवाहाटी शिलांग रोड, उलुबारी, गुवाहाटी - 781007

Government of India

Ministry of Home Affairs

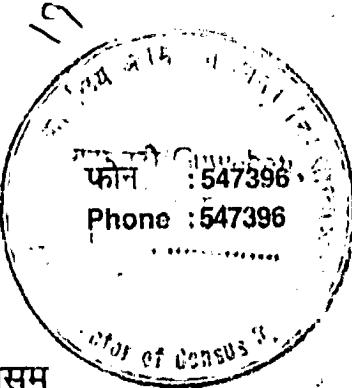
Director of Census Operations, Assam

G.S.Road, Ulubari, Guwahati - 781007

NO. DCO(E)118/2001/9063

Dated : 20-11-2002.

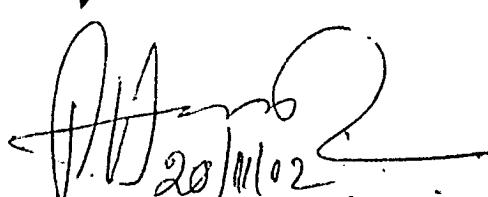
Annexure - 7



TO WHOM MAY CONCERN

This is to certify that Shri Gopal Deka, Upper Divisional Assistant of this office, is basically a bonafide employee of the STATEED, a State level Cooperative Consumers Federation under administrative control of the Govt. of Assam and he is since on deputation to this office w.e.f. 27-4-2001. Shri Gopal Deka, UDA is a diligent worker and he has displayed his sincerity and promptness in disposal of the every work assigning to him. He has been dealing with all kinds of Accounts matters and most particularly he has shown his extra ingenuity in settling the Taxation matters. Shri Deka is further, the most conscientious worker and he has taken part in each and every social as well as Welfare oriented activity in the office. He too has displayed loyalty and integrity to the superior Authority.

I wish him success in life.


20/11/02
(P. HAZARIKA, IAS)
DIRECTOR OF CENSUS OPERATIONS
DIASSAM OF CENSUS OPERATIONS,
ASSAM, GUWAHATI.

Urg *Amexne 28/8/03*

20 Recd 27/8/03

No. DCO(E)50/99/Pt.II/ 6079/3
GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 22nd August, 2003.

ORDER

Shri Gopal Deka, Assistant Manager in the O/O the Assam State Co-operative Marketing & Consumers Federation Ltd., Guwahati who has been appointed as UDC in the O/O the Director of Census Operations, Assam, Guwahati on deputation basis is hereby repatriated to his parent department w.e.f 1.9.2003 (EN).

(N.C. SEN)
Deputy Director of Census Operations,
Assam, Guwahati.

Memo No. DCO(E)50/99/Pt.II/ 6079/37

Dated 22.8.2003.

Copy to:

1. The Registrar General, India,
2/A, Mansingh Road,
New Delhi-110011.
2. The pay & Accounts officer(Census),
Ministry of Home Affairs,
A.G.C.R.W & M Building, I.P. Estate,
New Delhi – 110 002.
3. The Managing Director, Assam State Co-operative
Marketing & Consumers Fed Ltd., Bhangagarh, Guwahati – 5.
4. The R.O. (DDO)
5. The O/S (Accts.) – He is asked to adjust/deduct any d.
advances etc. if any from Shri Deka from the salary for 2003.
6. The O/S (E) – for information and needful action.
7. The Store-Incharge.
8. The Cashier.
9. Shri Gopal Deka, UDC – He is asked to handover the documents
(of the O/S (E)).

(N.C. SEN)
Deputy Director of Census Operations,
Assam, Guwahati.